



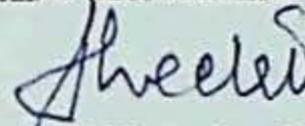
GOVERNMENT OF JAMMU & KASHMIR  
Department of Rural Development and Panchayati Raj  
Civil Secretariat, J&K, Srinagar

Notification

Srinagar, the 1<sup>st</sup> July of 2019.

SRO 4205 In exercise of the powers conferred under clause (a) of sub-section (1) of Section 2 of the Jammu and Kashmir Panchayati Raj Act, 1989 and in partial modification of notification SRO 163 of 2011 dated 27.05.2011 and notification SRO 406-A dated 13-10-2014, the Government hereby exclude Panchayat Halqas Sholipora A&B from Block Waterhail and include them in Block Budgam.

**By order of the Government of Jammu and Kashmir**

  
Sheetal Nanda, IAS,  
Secretary to the Government

o: RD/Panch/26/2018

Dated: 01-07-2019

Copy to the:-

1. Advisor (KS)
2. All Financial Commissioners,
3. Chief Electoral Officer, J&K, Srinagar.
4. All Administrative Secretaries to Government.
5. Divisional Commissioner, Kashmir
6. Secretary to the Government, Department of Law, Justice, and PA.
7. Director, Local Bodies, Kashmir.
8. Director, Rural Development, Kashmir.
9. Deputy Commissioner, Budgam.
10. General Manager, Government Press, Srinagar for publication.
11. In-charge Departmental Website.
12. Stock file.